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Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Shipping Corporation of India Limited and the Ministry of Shipping for the year 2010-2011.

(Placed in Library, See No.LT- 2380/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) issued under Section 18G of the Industries (Development and Regulation) Act, 1951:-
 - (i) G.S.R. 687(E) published in Gazette of India dated the 25th March, 2010, making certain amendments in the Notification No. S.O. 1105(E) dated 11th October, 2004.
 - (ii) The Newsprint Control (Amendment) Order, 2010 published in Notification No. G.S.R. 686(E) in Gazette of India dated the 25th March, 2010.
 - (iii) The Newsprint Control (Amendment) Order, 2010 published in Notification No. G.S.R. 685(E) in Gazette of India dated the 25th March, 2010.

(Placed in Library, See No.LT- 2381/15/10)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Arbitration, New Delhi, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Arbitration, New Delhi, for the year 2008-2009.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No.LT- 2382/15/10)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Federation of Indian Export Organisations, New Delhi, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Federation of Indian Export Organisations, New Delhi, for the year 2008-2009.

(Placed in Library, See No.LT- 2383/15/10)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Shellac and Forest Products Export Promotion Council, Kolkata, for the year 2007-2008.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Shellac and Forest Products Export Promotion Council, Kolkata, for the year 2007-2008, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Shellac and Forest Products Export Promotion Council, Kolkata, for the year 2007-2008.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No.LT- 2384/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Bharat Electronics Limited and the Department of Defence Production, Ministry of Defence, for the year 2010-2011.

(Placed in Library, See No.LT- 2385/15/10)

- (i) Memorandum of Understanding between the Goa Shipyard Limited and the Department of Defence Production, Ministry of Defence, for the year 2010-2011.

(Placed in Library, See No.LT- 2386/15/10)

- (ii) Memorandum of Understanding between the Hindustan Shipyard Limited and the Ministry of Defence for the year 2010-2011.

(Placed in Library, See No.LT- 2387/15/10)

(2) A copy of the Notification No. S.R.O. 16(E) (Hindi and English versions) published in weekly Gazette of India dated the 18th July, 2009 declaring a period of five years from the date of publication of this Notification, service or duty in the Union Territory of Andaman and Nicobar Islands shall be "active service" within the meaning and for the purpose of the Navy Act, 1957, issued under sub-section (1) of Section 3 of the said Act.

(Placed in Library, See No.LT- 2388/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Mahanagar Telephone Nigam Limited and the Department of Telecommunications, Ministry of Communications and Information Technology for the year 2010-2011.

(Placed in Library, See No.LT- 2389/15/10)

- (ii) Memorandum of Understanding between the Telecommunications Consultants India Limited and the Department of Telecommunications, Ministry of Communications and Information Technology for the year 2010-2011.

(Placed in Library, See No.LT- 2390/15/10)

- (iii) Memorandum of Understanding between the ITI Limited and the Department of Telecommunications, Ministry of Communications and Information Technology for the year 2010-2011.

(Placed in Library, See No.LT- 2391/15/10)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (5) of Section 7 of the Indian Telegraph Act, 1885:-

- (i) The Indian Wireless Telegraphy (Commercial Radio Operator's Certificate of Proficiency and Licence to Operate Wireless Telegraphy) Amendment Rules, 2009 published in Notification No. G.S.R. 7(E) in Gazette of India dated the 6th January, 2010.
- (ii) The Indian Wireless Telegraphs (Amateur Service) Amendment Rules, 2009 published in Notification No. G.S.R. 280(E) in Gazette of India dated the 1st April, 2010.
- (iii) The Indian Telegraph (Amendment) Rules, 2010 published in Notification No. G.S.R. 49(E) in Gazette of India dated the 28th January, 2010, together with a corrigendum thereto published in Notification No. G.S.R. 279(E) dated 1st April, 2010.

(Placed in Library, See No.LT- 2392/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Board for Workers Education, Nagpur, for the year 2008-2009, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Board for Workers Education, Nagpur, for the year 2008-2009.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No.LT- 2393/15/10)

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): On behalf of Shri Mukul Roy, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Inland Waterways Authority of India, Noida, for the year 2008-2009, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Inland Waterways Authority of India, Noida, for the year 2008-2009.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No.LT- 2394/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
 - (i) Review by the Government of the working of the National Handicapped Finance and Development Corporation, Faridabad, for the year 2008-2009.
 - (ii) Annual Report of the National Handicapped Finance and Development Corporation, Faridabad, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No.LT- 2395/15/10)

